16/08/2022

Mumbai

Formation of Stakeholder Consultation Committee In the matter of Plast Link Polymers India Private Limited under Liquidation IA 1592/2020 in CP(IB) 4774/MB/2018

In accordance with sub-regulation (1) of regulation 31A of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, Stakeholder Consultation Committee is hereby formed based on the list of stakeholders prepared under regulation 31.

In Accordance with sub-regulation (2) of regulation 31A of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, the composition of the Stakeholder Consultation Committee is as follows:

Category	Name of the Representative	Eligible Number of
		Representatives
Governments	State Tax	1
Shareholders or partners, if any	Hardik & Bhushan Walia	1

Encl: List of Stakeholders

Regards

GANESH VENKATA
SIVA RAMA
KRISHNA
REMANI

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SIVA RAMA
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Ganesh Venkata Siva Rama Krishna Remani Insolvency Professional IBBI/IPA-001/IP-P01386/2018-19/12176

Ganesh Venkata Siva Rama Krishna Remani Reg. No.IBBI/IPA-001/IP-P01386/2018-19/12176 LIQUIDATOR – Plast Link Polymers India Pvt Ltd. - in Liquidation (A company under liquidation process by an order dated 30th March 2022 passed by honourable NCLT Mumbai)

Correspondence Address:

302 Nahar Business Center Chandivali, Mumbai – 400072 ganesh.remani@nliten.in; liqplastlinkpolymers@gmail.com Ph. +91 9967500010

LIST OF STAKEHOLDERS

S.NO	Name ofthe Claima nt	Category	Principal Claimed (INR)	Interest and Other Charges (INR)	Total Claim Submitted (INR)	Principal Admitted (INR)	Interest and Other Charges Admitted (INR)	Total Claim Admitted (INR)	Total Claim Rejected (INR)
1	State Tax	Government Dues	2,61,35,283	2,78,19,836	5,39,55,119	2,59,07,932	2,75,19,162	5,34,27,094	5,28,025
2	Hardik Walia	Shareholder	1,50,000	0	1,50,000	1,49,500	0	1,49,500	500
3	Bhushan Walia	Shareholder	1,50,000	0	1,50,000	1,49,500	0	1,49,500	500
	TOTAL		2,64,35,283	2,78,19,836	5,42,55,119	2,62,07,932	2,75,19,162	5,37,26,094	5,29,025

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LIST OF STAKEHOLDERS (GOVERNMENTS)

S.NO	Name of the Claimant	Category	Principal Claimed (INR)	Interest and Other Charges (INR)	Total Claim Submitted (INR)	Principal Admitted (INR)	Interest and Other Charges Admitted (INR)	Total Claim Admitted (INR)	Total Claim Rejected (INR)
1	State Tax	Government Dues	2,61,35,283	2,78,19,836	5,39,55,119	2,59,07,932	2,75,19,162	5,34,27,094	5,28,025
	TOTAL		2,61,35,283	2,78,19,836	5,39,55,119	2,59,07,932	2,75,19,162	5,34,27,094	5,28,025

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LIST OF STAKEHOLDERS (SHARE HOLDERS)

S.NO	Name of the Claimant	Category	Principal Claimed (INR)	Interest and Other Charges (INR)	Total Claim Submitted (INR)	Principal Admitted (INR)	Interest and Other Charges Admitted (INR)	Total Claim Admitted (INR)	Total Claim Rejected (INR)
1	Hardik Walia	Shareholder	1,50,000	0	1,50,000	1,49,500	0	1,49,500	500
2	Bhushan Walia	Shareholder	1,50,000	0	1,50,000	1,49,500	0	1,49,500	500
	TOTAL		3,00,000	0	3,00,000	2,99,000	0	2,99,000	1,000

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